## Government of India Ministry of Finance Department of Revenue

# LOK SABHA UNSTARRED QUESTION NO. 1255 TO BE ANSWERED ON MONDAY, JULY 25, 2022 SRAVANA 3, 1944 (SAKA)

#### CESS COLLECTION

## 1255. SHRI ANURAG SHARMA:

Will the Minister of FINANCE be pleased to state:

- (a) the details of various types of cess collected by the Government and its realisation during the last five years, year-wise;
- (b) whether the Government is able to allocate the cess collected for various purposes to the respective departments; and
- (c) if so, the details thereof?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

- (a) The details of the major Cesses collected/realized during the last five years is placed at **Annexure 'A'**.
- (b) & (c) Government has been transferring the Cess collected to the dedicated Reserve Fund after due appropriation authorised by the Parliament by law, the details of which are placed at Annexure 'B'.

\*\*\*\*\*

T045.00	8/0.00	7/5.00				17 Health Cess	
CO-OCT CT	1	73370.00				11 Agriculture Infrastructure and Development Cess	
19354.01	00.00cT		9214.64	5759.14	1690.23	10 Cess on Exports	
FT TCZO!	18020.00	1	10894.44	14062.48	17814.23	9 Cess on Crude Oil	
20029.41	5500.00		5098.81	2380.44	1800.16	National Calamity Contingent Duty (abolished on excisable goods)	and the second s
583921.81	138450.00	203235.00	123596.45	67373.64	51266.72	7 Road & Infrastructure Cess	
1.70230.62		***	85289.24	40668.72	44272.66	6 Additional Exicse Duties on HSDiesel	
56584.94			26895.29	14381.86	15307.79	Additional Excise duties on Indigenous Motor Spirit (Petrol)	
500624.01	120000.00	1.05000.00	85105.64	95490.02	95028.35	4 GST Compensation Cess	
217283.93	53846.16	47307.70	35821.54	39131.09	41177.44	Health & Education Cess (introduced from Budget for 2018-19 after merging Primary Education Cess, Secondary and Higher Education Cess)	
73.63			11.42	27.97	34.24	2   Secondary & Higher Education Cess (abolished on excisable goods)	4
240.73			61.85	81.48	97.40	Primary & Education Cess (abolished on excisable goods)	= .
Total	2022-23 (BE)	2021-22 (RE)	2020-21	2019-20	2018-19	o Cesses in operation	SI. No.
₹in crore )						O	A C - C C STANFOLD C STANFOLD
		Last Five Years	s during the l	Major Cesse	Realization of	Statement showing Collection/Realization of Major Cesses during the Last Five Years	
Annexure 'A'	A						

2019-20 and 2020-21 has been assumed as per RE	nd 2020-21 has	in 2019-20 =	(a) anitestility	protionalized	* Madhyamik & Uchhatar Shiksha Kosh has not been operationalized [Itilication]() in	* Madh
6400.00	6130.00	5820.00	2480.00	1800.16	Calamity Contingency Fund	5
					National Disaster Response Fund/ National	
295150.00	247858.28	182363.47	62879.64 90252.40 182363.47	62879.64	4 Central Road and Infrastructure Fund	4
120000.00	110795.47	106317.00	54275.00 153910.29 106317.00	54275.00	3 GST Compensation Fund	3
24350.00	25000.00	20567.12	14460.25		2 Madhyamik & Uchhatar Shiksha Kosh*	2
38000.00	35000.00	30168.34	25227.90 26848.35	25227.90	1 Prarambik Shiksha Kosh	1
2022-23 (BE)	2021-22(RE) 2022-23 (BE)	2020-21	2019-20	2018-19	Name of the Fund	SI.No.
(₹crore)	-					
If were the property of the		rve Funds)	to the Rese	(transferred	Utilization of Major Cess proceeds (transferred to the Reserve Funds)	
Annexure 'B'					Company of the control of the contro	